

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 289 of 2013

Dated : 26th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Anand Kr. Srivastva
Mr. Shantnu Singh

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

ORDER

We have heard the learned counsel for the parties.

Both the parties are directed to file their respective written submissions in the matter by 13.6.2014 after serving copy on the other side.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**